

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100/2022/8777 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>nt</sup> 31 August, 2024.

Sub: **Civil Vacation**

Ref:- Your letter no. DJD/3563/2024 dated 20.08.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **civil vacation from 06.10.2024 to 20.10.2024, along with station leave permission, from the morning of 06.10.2024 till the morning of 21.10.2024.** Shri Mridul Kumar Saikia, Addl. District & Sessions Judge, Dibrugarh and in his absence Shri V.K.Singh, Addl. District & Sessions Judge (FTC), Dibrugarh and in his absence Shri Siddhartha Sharma, Civil Judge (Sr. Divn)-cum-Asstt. Sessions Judge, Dibrugarh and in his absence Shri Pritish Choudhury, Chief Judicial Magistrate, Dibrugarh and in his absence the senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/8778-8779 /A, dated , 31-08-24**

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

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**JT. REGISTRAR (VIGILANCE)**

*Smti*